

ITEM NO.1501
(For Judgment)

COURT NO.13

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.289/2024

PRAGYA PRASUN & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[HEARD BY : HON. J.B. PARDIWALA AND HON. R. MAHADEVAN, JJ.]

WITH

W.P.(C) No. 49/2025 (X)

Date : 30-04-2025 These matters were called on for pronouncement of Judgment today.

For Petitioner(s) :

Mr. Sidharth Luthra, Sr. Adv.
Mr. Nitin Saluja, AOR
Ms. Shivani Luthra Lohiya, Adv.
Ms. Nimisha Menon, Adv.
Ms. Yamina Rizvi, Adv.
Ms. Ishita Soni, Adv.
Ms. Pradnya Madan, Adv.
Mr. Anmol Kheta, Adv.
Mr. Pradyana Kaistha, Adv.
Ms. Anshala Verma, Adv.

Ms. Ila Shikhar Sheel, AOR
Mr. Amar Jain, Adv.

For Respondent(s) :

Mr. Ramesh Babu M. R., AOR
Ms. Nisha Sharma, Adv.
Ms. Jagriti Bharti, Adv.

Mr. Ankur Sood, AOR
Mr. Sudarshan Lamba, AOR
Ms. Amrita Singh, AOR

Mr. Arjun Krishnan, AOR

Mr. Harshad V. Hameed, AOR
Mr. Dileep Poolakkot, Adv.
Mrs. Ashly Harshad, Adv.
Mr. Anshul Saharan, Adv.

1. Hon'ble Mr. Justice R. Mahadevan pronounced the Judgment of the Bench comprising Hon'ble Mr. Justice J.B. Pardiwala and His Lordship.
2. Both the Writ Petitions stand disposed of, in terms of the signed Reportable Judgment.
3. Connected Miscellaneous application(s), if any, shall stand disposed of.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)

(Signed Reportable Judgment is placed on the file)